

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

Subject: Process for regular promotion/regularization of Civil Judges (Jr. Division)/Munsiffs to the post of Civil Judge (Sr. Division)/Sub Judges.

NOTIFICATION

No.: 1393 of 2021/RG/GS

Dated: 19.11.2021

The Hon'ble Committee constituted vide High Court Order No. 1089 of 2021/RG dated 15.11.2021, will conduct the interview of eligible candidates, as per **Annexure-"A"** to this notification, on 4th and 5th of December, 2021 from 11:00 AM.

The candidates posted in the Jammu Division shall appear physically at Jammu Wing of the High Court, those posted in Kashmir Division shall appear virtually from Srinagar Wing of the High Court and those posted in the UT of Ladakh shall appear virtually from their respective headquarters.

By Order.


(Jawad Ahmed)
Registrar General

No.: 48911-49005/RG/GS

Dated: 19.11.2021

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mrs. Justice Sindhu Sharma,
3. Secretary to Hon'ble Mr. Justice Vinod Chatterji Koul,
..... for information of their Lordships.
4. Registrars Judicial, High Court Wing, Jammu and Srinagar,
.... for information and with the request to make all necessary arrangements on the date of interview for smooth conduct of the interview.
5. All Principal District & Sessions Judges, UTs of J&K and Ladakh,
..... for information. The PDJ, Leh and Kargil are requested to make necessary arrangements in coordination with IT Section of High Court regarding conduct of the interview through virtual mode of the eligible officer(s), if any, posted in their respective Districts.
6. CPC, eCourts, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the Hon'ble High Court and also to ensure that necessary arrangements should be in place for conducting interview of the officers posted in Kashmir and Ladakh through virtual mode.
7. Concerned Officers. _____
8. Incharge Library, High Court Wing Srinagar/Jammu for information and for keeping the record of the same.


Registrar General

Annexure-"A"

List of eligible Civil Judges (Jr. Division)/Munsiffs falling under consideration zone including those who have been presently working as Sub Judges on Adhoc basis:

S.No.	Name of the Officer S/Shri/Ms	Present Place of Posting
<u>Name of the officers whose interview is on 04.12.2021</u>		
1.	Iqbal Ahmad Akhoun	Chief Judicial Magistrate, Shopian
2.	Ms. Phuntsog Angmo	Special Mobile Magistrate, Leh
3.	Riyaz Ahmad	Secretary, DLSA, Pulwama
4.	Ms. Tabasum Qadir Parray	Sub Judge, Chadoora
5.	Meyank Gupta	Municipal Magistrate, Srinagar
6.	Sajad ur Rahman	Special Mobile Magistrate, Baramulla
7.	Altaf Hussain Khan	Sub Judge, Uri
8.	Ms. Rekha Kapoor	Secretary, DLSA Reasi
9.	Ms. Pooja Raina	Secretary, DLSA Kathua
10.	Ms. Pooja Gupta	Secretary, DLSA Ramban
11.	Ms. Fariqa Nazir	Secretary, DLSA Bandipora
12.	Deputy Kumar	Sub Judge, Pattan
13.	Abdul Bari	Joint Registrar (Judicial)/ Protocol, High Court Wing Srinagar
14.	Ajay Kumar	City Judge, Srinagar
15.	Slahuddin Ahmed	Secretary, DLSA Samba
16.	Ms. Nusrat Ali	Joint Registrar, Inspection, High Court Wing Srinagar
17.	Sunil Kumar	Passenger Tax and Electricity Magistrate, Srinagar
18.	Ms. Smriti Sharma	Sub Judge, Ramnagar
19.	Ms. Sumati Sharma	Sub Judge, Bhandarwah
20.	Mudasar Farooq	Secretary, DLSA Bhandarwah
21.	Muzamil Ahmad Wani	Secretary, DLSA Kupwara
22.	Rajeev Kumar	Sub Judge, Kupwara
23.	Naveen Jamwal	Munsiff, LRP, High Court Wing Jammu
24.	Iqbal Rafiq Wakil	Munsiff, Tangmarg
25.	Touseef Ahmad Magray	Sub Registrar, Srinagar
26.	Ms. Madhu	Munsiff/ Additional Spl. Mobile Magistrate, Samba
27.	Zahoor Ahmad Ganaie	Munsiff, Sumbal
28.	Ms. Lubna Sultan	Munsiff, Shopian
29.	Jeewan Kumar	2nd Additional Munsiff, Jammu

30.	Mir Sayeem Qayoom	Munsiff, Baramulla
31.	Ms. Arti Devi	Munsiff, Billawar
32.	Ms. Jyoti Bhagat	Principal Magistrate, JJB, Jammu
33.	Fidah Hussain Nayek	Principal Magistrate, JJB, Anantnag
<u>Name of the officers whose interview is on 05.12.2021</u>		
1.	Ms. Girja Shavan	Munsiff, Hirangar
2.	Tabraiz Ahmed	1st Addl. Munsiff, Srinagar
3.	Junaid Imtiaz Mir	Munsiff, Pampore
4.	Shafeeq Ahmad Malik	Munsiff/ Addl. Spl. Mobile Magistrate, Surankote
5.	Ms. Rajni Bhagat	3rd Additional Munsiff, Jammu
6.	Brij Raj Singh	District Mobile Magistrate (T), Kathua
7.	Sandeep Singh Sen	Munsiff, Katra
8.	Ms. Shabnam Sheikh	Forest Magistrate, Jammu
9.	Shafeeq Ahmed	District Mobile Magistrate (T), Udampur
10.	Wangial Tsering	Munsiff, Nobra
11.	Moneer Ahmad	Munsiff, Sankoo
12.	Chemit Yurgyal	Munsiff, Khaltsi
13.	Faizan I Nazar	Munsiff, Pulwama
14.	Majid Farooq Mir	Munsiff, Shangus
15.	Mohammad Ishtiyag Alam Baba	Munsiff, Chadoora
16.	Javed Ahmad Parray	Additional Special Mobile Magistrate, Beerwah
17.	Kamiya Singh Andotra	Munsiff, Udampur
18.	Imran Haneef Khan	Additional Spl. Mobile Magistrate, Kralpora
19.	Rimpi Rani	Sub Registrar, Jammu
20.	Babar Hussain	District Mobile Magistrate (T), Doda
21.	Rafaqat Hussain	Munsiff, Kupwara
22.	Easar Ul Nabi	Munsiff, Dangiawacha
23.	Ch. Ghulam Murtaza	District Mobile Magistrate (T), Rajouri
24.	Sidhant Vaid	Munsiff, R.S. Pura
25.	Amandeep Kour	Munsiff, Chenani
26.	Shama Sharma	Munsiff, Basohli
27.	Priyanka Mahajan	Munsiff, Majalta
28.	Masrat Jabeen	Munsiff/ Additional Spl. Mobile Magistrate, Pantha Chowk, Srinagar
29.	Maleeka Sharma	Munsiff, Mahanpur
30.	Ananta Raina	Munsiff, Bishnah
31.	Shabir Malik	Addl. Spl. Mobile Magistrate (T), Srinagar
32.	Altaf Ahmad Mir	Munsiff, Tral